

## Declaration of Assets and Liabilities

Year..... 2024-25

I, Chandan Kumar, son/daughter/wife of Sri Ram Uday Choudhary

aged thirty-eight years, belonging to Bihar legislative assembly secretariat's administrative

Cadre service and presently working as Section Officer

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

### **A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	50000	65000			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	280000 (PPF) 30000 (saving)	70000 (saving) 100000 (RD) 10000 (FD)			
(iii)	Bonds, Debentures and Shares in companies	2,15,000	3,09,000			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Three life premium of total amount Rs 53,372/-	Life premium of total amount 26,400/-			
(v)	Motor Vehicles (details of make, etc.)		Urban Cruiser (white) Scooty (Honda-Blue)			
(vi)	Jewellery (give details of weight and value)	75 gm	500 gm gold (wedding gifts in 2021) 250 gm silver			
(vii)	Other assets, such as values of claims / interests					

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Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Ancestral land which is not divided yet.	NA	NA	NA	NA
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NA	NA	NA	NA	NA
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NA	NA	NA	NA	NA
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NA	NA	NA	NA	NA
(v)	Others (such as interest in property)	NA	NA	NA	NA	NA

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	Nil	Nil
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of	Nil	Nil

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	electricity		
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs 85,288/- (2024-25) PAN: BTOPK6412N	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :-         (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full name e.g. B.A.S. Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature ..... Chandan Kumar .....

Name of Employee: ..... Chandan Kumar .....

Place: ..... Patna .....

Designation: ..... Section Officer .....

Date: ..... 13.2.26 .....

Department: Bihar Legislative Assembly Secretariat

**Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.**

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